

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 36 OF 2018**

**Dated : 8<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**The Tata Power Company Ltd. (Distribution) ...Appellant(s)  
Vs.  
Maharashtra Electricity Regulatory Commission ...Respondent(s)  
& Ors.**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Malcolm Desai

Counsel for the Respondent(s) : Mr. Parinay Deep Shah  
Ms. Ritika Singhal  
Mr. Pratibhanu Singh for R-2  
  
Ms. Rimali Batra  
Mr. Krishna Dayama for R-3

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **22.10.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

*kt/mkj*

**(Justice Manjula Chellur)  
Chairperson**